

**Setting Up Of CGHS Dispensary At
Shalimar Bagh**

[*Translation*]

2745. SHRIMATI D.K. BHANDARI: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether any decision has been taken to set up a CGHS dispensary at Shalimar Bagh in New Delhi; and

(b) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRIMATI D.K. THARA DEVI SIDDHARTHA): (a) and (b). Yes, Sir. A proposal to set up a dispensary at Shalimar Bagh was received but could not be established due to non-availability of a suitable accommodation. However, dispensary has been established at an adjacent locality at Pitampura which is providing the medical facilities for CGHS beneficiaries residing in Shalimar Bagh also.

**Government Aided Voluntary
Organisations**

2746. SHRI VISHWANATH SHASTRI: Will the Minister of WELFARE be pleased to state:

(a) the number of Government aided voluntary organisations engaged in the work of social development and the details thereof;

(b) the amount sanctioned annually by Government to these organisations; and

(c) the extent to which these organisations have been able to achieve the targets fixed by the Government?

THE MINISTER OF WELFARE (SHRI SITARAM KESRI): (a) and (b). A statement indicating the number of voluntary organisations engaged in the work of social development and the amount sanctioned as grant-in-aid during 1990-91 to the organisations is attached.

(c) The organisations are generally fulfilling the objectives for which they have been assisted.

STATEMENT

S. No.	Name of the Scheme	No. of Vol. Organisation	Amount released during 1990-91 (Figures in Rs.)
1	2	3	4
1.	Voluntary Organisations engaged for the welfare of Scheduled Castes.	41	1.83 crores
2.	Voluntary organisations engaged for the welfare Scheduled Tribes.	44	2.05 crores
3.	Scheme of Assistance to Voluntary Organisations for Prohibition and Drug Abuse Prevention.	136	4.60 crores
4.	Scheme of Organisational Assistance to voluntary organisations.	84	0.33 crores
5.	Centrally Sponsored Scheme for the welfare of Children in Need of Care & Protection.	948	5.01 crores
6.	Scheme for assistance to voluntary organisations in the field of Social Welfare.	93	0.88 crores
7.	Assistance to Voluntary Organisations for Disabled Persons.	215	5.67 crores
8.	Scheme of Grant-in-Aid for Aid and Appliances for the disabled.	56	2.04 crores
Total		1617	22.41 crores